

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:843
ANSWERED ON:14.08.2012
SUPPLY OF NARCOTIC DRUGS IN TIHAR JAIL
Choudhary Shri Bhudeo

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that narcotic drugs are being regularly supplied to the Tihar Jail inmates in the NCT of Delhi;
- (b) if so, the details thereof and the total number of persons arrested in this regard along with the action taken against them during each of the last three years and the current year;
- (c) whether the jail administration has conducted any inquiry in this regard;
- (d) if so, the details and the outcome of the inquiry; and
- (e) the details of the measures taken by the Government to check such activities in the various prisons of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No, Madam.
- (b) to (d): In view of 'a' above, question does not arise.
- (e): The measures taken by the Government to check the smuggling of narcotic drugs in various prisons of the country are as under:
 - (i) Stringent searching and body frisking of every prisoner, visitor and Jail staff;
 - (ii) Installation of Door Frame Metal Detectors;
 - (iii) Installation of CCTV Cameras to keep surveillance over the activities of the prisoners;
 - (iv) Separation of repeated offenders and first time offenders;
 - (v) Identifying and keeping round the clock surveillance over habitual jail offenders and violent prisoners.